

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No.4277/2016

New Delhi this the 23rd day of December, 2016

**Hon'ble Mr. V. Ajay Kumar, Member (J)
Hon'ble Ms. Praveen Mahajan, Member (A)**

Shri Sudheer Kumar, aged 28 years
Junior Engineer (Civil), 'P' Division, CPWD,
S/o Shri Virendra Singh
R/o Quarter No.4 First Floor,
CPWD Enquiry Office
Pushp Vihar Sector-1
New Delhi-110017.

-Applicant.

(By Advocate:Ms.Sonia A Menon)

Versus

1. Union of India
Through its Secretary
Government of India
Ministry of Urban Development,
Nirman Bhawan, New Delhi-110011.
2. Director General
Central Public Works Department,
Nirman Bhawan,
New Delhi-110011.
3. Superintending Engineer,
Delhi Central Circle XI,
Central Public Works Department,
Room No.127, First Floor, 'A' Wing
Pushpa Bhawan, New Delhi-110062.

-Respondents

ORDER (ORAL)

By Mr.V.Ajay Kumar, Member (J):

By way of this OA, the applicant questions the Annexure A-7 order dated 14.12.2016 of the Junior Engineer whereunder the

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applicant is directed to submit explanation within the specified period. At this stage, no O.A. is maintainable. The O.A. is accordingly dismissed. However, this order shall not preclude the applicant from questioning the penalty order, if passed, in accordance with law. No costs.

(Ms.Praveen Mahajan)
Member (A)

(V.Ajay Kumar)
Member (J)

/kdr/